

- (d) 2.10.1992 9% of total fares in the form of fuel surcharge

II. VAYUDOOT

- (a) 11.4.1990 15.7% on total fares in the form of fuel surcharge
- (b) 26.9.1990 10% of total fare as Gulf Evacuation surcharge
- (c) 7.10.1991 Gulf evacuation surcharge merged with fuel surcharge. Fare increased by 20% (9% in the form of basic fare and 11% in the form of fuel surcharge)
- (d) 20.3.1992 Increase in total fare ranging upto 60% in various sectors
- (e) 15.4.1992 Increase in dollar fares.
- (f) 1.9.1992 15% on total fare in north eastern sectors.

III. AIR INDIA

The information is being collected and will be laid on the Table of the House.

Privatisation of ITDC Hotels

5. SHRI RAMACHANDRAN PILLAI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether it is a fact that domestic hotel industry have lodged complaints against the move of Government to offer certain hotels under ITDC only to international hotel corporations;

(b) if so, what are the details thereof; and

(c) what is Government's reaction thereto?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b) Yes, Sir. A number of requests have

been received from Indian hotel chains to participate in this scheme.

(c) The reasons for inviting foreign international chains for setting up of joint ventures of ITDC hotels are as follows:—

(i) The equity participation by foreign international chains would bring foreign exchange to the country.

(ii) Their coming to India would create healthier competition amongst the hotel industry.

(iii) The presence of international hotel chains in India would help in making available a large international marketing network thereby increasing tourist inflow to India.

Light and Sound Show at Jala Tal Ghar at Sibsagar in Assm

6. SHRI BHADRESWAR GOHAIN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) Whether there is a proposal under Government's consideration to start a light and sound show at Jalatal Ghar in Sibsagar in Assam; and

(b) If so, what is the present position of the proposal?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

Filling up of Group 'D' Post in I.A.

7. SHRI GHUFRAN AZAM: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether it a fact that a number of vacancies in Group 'D' posts (Peon/ Frash) have been lying vacant in Indian Airlines in its New Delhi Hqrs. Office for quite some time;

(b) whether it is also a fact that